

GOVERNMENT OF GOA

PERFORMANCE BUDGET

OF

COLLECTORATE OF SOUTH GOA

FOR THE YEAR

2020-21

COLLECTORATE OF SOUTH GOA

MARGAO - GOA

INTRODUCTION

Collectorate South Goa primarily looks after the work of District Administration of South Goa District headed by Collector/ District Magistrate, 3 Additional Collectors/Additional District Magistrates, 3 Dy. Collectors and 14 Sub Offices headed by 7 Dy. Collectors and 7 Mamlatdars/ Executive Magistrate scattered in various Talukas of South District.

The work undertaken by the Collectorate is given below:

1. Processing of application for grant of Indian Citizenship
2. Comunidade and Devasthan matters
3. Allotment of Government Accommodation under General pool
4. Attestation of public Documents
5. Celebrating National & State Level Functions
6. Acquisition of Land on behalf of acquiring department.
7. Court matters under various acts such as Essential Commodity Act, illegal conversions, Mamlatdar Court Act, Mining Act, Mundkar Act, Indian Stamp Act and cases under LRC U/S 14(3), 103, 113 & 114, conversion cases, CRZ matters, Elections, relief under disaster management, Rent Control cases under Goa Daman & Diu, Building Control Act, 1968 under Sec, 22, 18 & 35, Recovery cases of Bankers and corporations under public money (Recovery of dues) under Goa Daman & Diu, Public Money Act.
8. Issue and Renewal of Arm Licenses, permission to issue loudspeakers, renewal of licenses of cinema theatres, video parlors, NOCs for sale of petroleum products under petroleum Rules, 2002 and storage of Explosives under explosive Rules & permission for Fire crackers.
9. Disaster Management.

a) **Revenue Collected**

Sr. No.	Head of Accounts	Amount of Revenue Collected during 2018-19 (in lakhs)
1	0029 - Land Revenue	1408.75
2	0070- Other Administrative	251.97
3	0030 - Stamps and Registration	17.94
	Total	Rs. 1678.66

b) **Disaster Management Cell****Sanction of claims under Goa Disaster Management Fund Scheme.**

Sr. No.	Financial year	No of claims settled	Amount Disbursed
1.	2019-20	477	37,91,240/-

c) **Steps taken for containment of spread of COVID-19**

A nation wide lockdown was declared to stop spread of contagious disease Covid-19, as a result many migrant labourers and tourists were left stranded in the state. In order to accommodate these stranded labourers and tourists the District Administration setup various shelter homes in various talukas in South Goa District. Dry ration and cooked food was supplied to the needy people. Door to door health survey was conducted by a team constituted by District Administration and the data collected was provided to the Directorate of Health Services. Prohibition of mass gathering was strictly implemented by South Goa District during the lockdown. Covid Hospital was setup at ESI Hospital, Margao to take care of Covid positive symptomatic patients. Also all the Govt. residencies were converted into Covid Care Centers to take care of Covid positive asymptomatic patients. As the cases are on a rise this administration has pulled in other Govt. establishments like GEC, Ponda, IIT, Ponda, NIT, Ponda, PHC Shiroda & MPT Hospital, Vasco as Covid Care Centers. 35 Nos. of Special Shramik Express Trains were arranged for repatriation of stranded migrant labourers and tourists to their native states. Assistance was also given by different companies under Corporate Social Responsibility.

d) **Gratuitous Relief under Natural Calamity**

An amount of Rs. 38.00 Lakhs is allotted under Natural Calamity for the Financial Year 2020-21, from April 2020 till date an expenditure of an amount of

Rs. 4,32,500/- has been incurred, which was sanctioned under Natural Calamity as per Goa Disaster Management Funds Schemes to the victims affected due to cyclonic wind and rain.

e) Communidade Matters

As regards to the Comunidade, files pertaining to regularization of encroachment, lease and allotment of Comunidade land by way of auction etc. are scrutinized by the Collector and forwarded to the Government for necessary action and approval.

f) Devasthans

In South Goa District, there are altogether 53 registered Devasthans widely spread in various Talukas. The Taluka Mamlatdars are the Administrators of the Devalayas. All the administrative matters of these Devalayas relating to the constitution of Managing Committee of the bodies of the members (Mazanias) of Temples are dealt by these bodies. The Managing Committee is responsible in preparing the Budget and audit of the Accounts.

g) Government Quarters

Deals with allotment of A, B, & D type Government Quarters situated at Margao and Vasco, based on Basic Pay & Grade Pay of Government employees.

h) Indian Citizenship Act

The applications for grant of Indian Citizenship Act are received and the same are processed.

i) Disposal of Cases

Mundkar and Mutation Cases: During the Financial Year 2019-20, 638 Mundkar Cases and 7591 Mutation Cases have been disposed

Conversion/Partition: During the said period 1082 Conversion Cases and 2633 Partition Cases have been disposed.

j) Construction of Government Office Building Complex for various Government offices at Dharbandora

During the financial year 2019-20, an amount of Rs. 759.07 Lakh was provided, out of which an amount of Rs. 168.04 Lakh was allotted to PWD, Div-XVI towards cost of Civil Work, who have spent Rs. 167.09 Lakh and Rs. 24.67 Lakh was provided to Electricity Department, Div. X towards cost of Electricity Connection to the complex, out of which an amount of Rs. 22.24 Lakh was spent. An amount of Rs. 569.73 Lakh was surrendered.

During this Financial year, Rs. 100.00 Lakh is provided towards the same. The work of the complex is 90% completed. The complex was inaugurated on 14 February 2020. The office such as Dy. Collector and Mamlatdar Dharbandora, I.S.L.R., Civil Supplies, B.D.O., Citizen Felicitation Centre, etc. are housed in this complex.

BUDGET

As far as the Budget of the Collectorate of South Goa is concerned, the total allocation is Rs. 4034.70 Lakh under the Demand No. 16 for the year 2020-21.

1. Under Capital an Amount of Rs. 200.00 Lakh is allotted towards: -

A) Maintenance of Mathany Saldanha Administrative Complex and other sub-offices Rs. 100.00 Lakh &

B) Construction of Admn. Building Complex at Dharbandora Rs. 100.00 Lakh

2. Under Revenue an Amount of Rs. 3834.70 Lakh is allotted for

A) Salaries and other office and maintenance expenditure Rs. 3765.70 Lakh

B) Support for Demolition Squad Rs. 20.00 Lakh.

C) Gratuitous Relief on account of Natural Calamities Rs. 38.00 Lakh

D) Strengthening of District Disaster Management Authority Rs. 7.00 Lakh

E) Conduct of Mock Exercise Rs. 4.00 Lakh

(**Ajit Roy, IAS**)
Collector

South Goa District, Margao